

**THE GAUHATI HIGH COURT AT GUWAHATI**

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADES)

**No. HC.VII-174/2012/2388/A**

From:- Shri Saptarshi Garg,  
Jt. Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Akhtabul Ala,  
i/c District & Sessions Judge,  
Bongaigaon

Dated Guwahati, the <sup>th</sup> 14 March, 2024.

Sub:- **Station leave permission.**

Ref:- Letter No. DJB.I-11/2024/1457, Dated 13.03.2024.

Sir,

With reference to the above, I am directed to inform you that your prayer for **station leave permission, with the official vehicle, at own cost, from the evening of 14.03.2024 till the morning of 15.03.2024**, has been granted. The next senior most Judicial Officer available at the station will remain in charge of your Court and Office as well as the Court and Office of the District & Sessions Judge, Bongaigaon during your absence.

Yours faithfully,

Sd/-

**JT. REGISTRAR (VIGILANCE)**

**Memo No.HC.VII-174/2012/2388(A)/A, dated , 14-03-2024**

Copy to:

- ✓ 1. The Project Manager, Gauhati High Court.

**JT. REGISTRAR (VIGILANCE)**

